# GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

#### **LOK SABHA**

STARRED QUESTION NO. 251 TO BE ANSWERED ON  $6^{\text{TH}}$  AUGUST, 2025

## DOORSTEP DELIVERY OF FOODGRAINS

# \*251. SMT. SMITA UDAY WAGH: SHRI JASWANTSINH SUMANBHAI BHABHOR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): whether the Government proposes to implement doorstep delivery of foodgrains under the Public Distribution System (PDS) across the States particularly in rural and remote regions of Maharashtra including Jalgaon;
- (b): if so, the detailed framework and modalities thereof;
- (c): whether any special provision or scheme has been introduced for differently-abled and elderly beneficiaries (above 65 years) who do not have an adult family member linked to the ration card;
- (d): if so, the details of such scheme including coverage, implementation status and the name of States/districts included therein; and
- (e): the expected timeline by which the said scheme is likely to be fully rolled out across the country and specifically in the Jalgaon region?

### ANSWER

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND MINISTRY OF NEW AND RENEWABLE ENERGY

(SHRI PRALHAD JOSHI)

(a) to (e): A statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) of STARRED QUESTION NO.251 DUE FOR ANSWER ON 06.08.2025 IN THE LOK SABHA.

- (a) & (b): The Public Distribution System (PDS) is now governed as per the provisions of the National Food Security Act, 2013 (NFSA). The PDS under the Act is operated under the joint responsibility of the Central and the State/UT Governments, wherein the operational responsibilities including lifting of foodgrains from the designated depots, further transportation & handling within the State, delivery of foodgrains upto the door step of fair price shops through authorised agencies, identification of beneficiaries, issuance of their ration cards and distribution of foodgrains to beneficiaries as per their entitlements through fair price shops rests with the State Government. There is no provision under the Act for delivery of foodgrains at the door step of beneficiaries.
- (c) to (e): Under the Act, identification of beneficiaries is under two categories-households covered under Antyodaya Anna Yojana (AAY) identified by the State Government to the extent specified by the Central Government as per the guideline applicable for the said scheme and the remaining households as priority households to be identified by the State Governments/ Union Territories (UT) Administrations as per criteria evolved by them, within the coverage determined for the State/UT. There is no special provision under the Act for differently-abled and elderly beneficiaries.

Further, at present, no proposal or scheme for door step delivery of foodgrains for differently-abled and elderly beneficiaries, is under consideration of the Government.

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